

Finance Minister's visit to France and Japan

821. **Shri Narayan Reddy:**
Shri Rameshwar Tantia:
Shri Himatsingka:
Shri Onkar Lal Berwa:
Shri Lahtan Chaudhry:
Shri P. C. Borooah:
Shri Yashpal Singh:
Shri P. R. Chakraverti:
Shri K. N. Tiwary:
Shri M. L. Dwivedi:
Shri Bhagwat Jha Azad:
Shri S. C. Samanta:
Shri Subodh Hansda:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that he plans to visit Japan and France during 1966;

(b) if so, the main purpose of his visit; and

(c) whether any dates have been fixed for his visit?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) There is, at present, no finalised plan for the Finance Minister to visit Japan and France.

(b) Does not arise.

(c) No.

Housing Policy

822. **Shri Kolla Venkalah:**
Shri M. N. Swamy:
Shri Laxmi Dass:

Will the Minister of Works, Housing and Urban Development be pleased to state:

(a) whether Government have taken any decision regarding the suggestions made in the paper on "Government Housing policies and programme in the countries of the ECAFE Region" to overcome the housing shortage with reference to India;

(b) if so, the nature of decisions taken;

(c) the action proposed to be taken thereon; and

(d) if answer to part (a) above be in the negative, the reasons for the delay?

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna): (a) to (d). The main suggestions made in the paper are as follows:—

- (1) unification of housing and town planning work in one Central Ministry;
- (2) stepping up of the rate of investment in Housing;
- (3) grant of Government assistance (loans and subsidies) for housing with reference to the financial position of the beneficiaries;
- (4) incentives to attract institutional and private funds towards housing;
- (5) close liaison between Central Ministries for production of building materials.

Principles (2) to (5) already form part of our Housing policy. The suggestion at (1) has also been implemented. The work of urban development and town planning has recently been transferred from the Ministry of Health to the Ministry of Works and Housing.

Dam on Sahibi Nadi

823. **Shri Kolla Venkalah:**
Shri M. N. Swamy:
Shri Laxmi Dass:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether Government have taken any decision on the project report regarding the construction of dam on Sahibi Nadi at Ajmeripura, Rajasthan; and

(b) if so, the decision arrived at

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):

(a) and (b). The project report prepared by Rajasthan Government for a dam on Sahibi Nadi was considered at an Inter-State conference held on 5-1-1966 and it was decided that the project should be recast providing for 600 M.C.Ft. as dead storage, 1500 M.C.Ft. for flood moderation and 1500 M.C.Ft. for irrigation, which will be shared between Rajasthan and Punjab in the ratio of 40:60. Further action is being taken accordingly.

Rehabilitation of Goldsmiths in Kerala

825. Shri Vasudevan Nair:
Shri Warior:

Will the Minister of Finance be pleased to state:

(a) whether the amount set apart for the rehabilitation of goldsmiths in Kerala State in 1964-65 and 1965-66 has been spent;

(b) if not, the amount which has lapsed; and

(c) the total number of goldsmith families who benefited from Government's schemes for rehabilitation?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) The provision made by the State Government in their Budget was as follows:

	Rs.
1964-65	5,61,100
1965-66	7,79,500

Actual expenditure in 1964-65 amounted to Rs. 3,71,394. The figure for 1965-66 will be known only after the 31st March, 1966.

(b) No amount has lapsed.

(c) 1,733 goldsmiths have been rehabilitated in other occupations. In addition, 855 are undergoing technical training courses and 8,234 are receiving educational assistance.

"M/s. Sriram Durga Prasad of Nagpur"

826. Shri Yashpal Singh:
Shri Balmiki:

Shri Bagri:
Dr. Ram Manohar Lohia:

Will the Minister of Finance be pleased to refer to the reply given to Starred Question No. 318 on the 18th November, 1965 and state:

(a) whether the investigations into the affairs of M/s Sriram Durga Prasad of Nagpur have since been completed;

(b) if so, the outcome thereof;

(c) if not, the reason for the delay; and

(d) when the investigations are likely to be completed?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) to (d). Over one hundred show cause memos have been issued so far by the Customs Department but the authorities have since come across some more documents which require further scrutiny. The investigations are not yet, therefore, complete. The initial delay was occasioned by the party obtaining stay orders from the Court. Also documents running into thousands of pages have to be scrutinised by more than one Government Department. However, all efforts are being made to complete the investigations as early as possible.

Central Housing Finance Corporation

827. Shri Yashpal Singh:
Shri Balmiki:
Shrimati Savitri Nigam:
Shri M. L. Dwivedi:
Shri Hukam Chand
Kachhavalya:
Shri Bagri:
Dr. Ram Manohar Lohia:
Shri Vishwa Nath Pandey:
Shri Hem Barua:

Will the Minister of Finance be pleased to refer to the reply given to Starred Question No. 172 on the 11th November, 1965 and state:

(a) the progress so far made in setting up a Central Housing Finance Corporation;